

**Central Administrative Tribunal  
Principal Bench**

**C.P. No.423/2017  
In O.A. No.1571/2012**

New Delhi, this the 19<sup>th</sup> day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member(J)**  
**Hon'ble Mrs. Nita Chowdhury, Member (A)**

Sh. H.K. Sharma, S/o Sh. Ahsa Ram Sharma  
ASO, Aged about 58, House No.12  
S/o Asha Ram Sharma  
R/o Village-Bakoli Delhi-110036. ...Applicant

(By Advocate : None)

Versus

Uday Pratap Singh  
Vice Chairman  
Delhi Development Authority  
Vikas Sadan, INA  
New Delhi-110023. ....Respondent

(By Advocate : Shri J.P. Tiwari)

**ORDER(ORAL)**

**Mr. Raj Vir Sharma, M(J):-**

Heard the learned counsel for the parties. We have perused the compliance affidavit filed by the respondents. We are satisfied that our Order has been substantially complied with.

2. Accordingly, this C.P. is closed and notices issued to the alleged contemnors are discharged.

**(Nita Chowdhury)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member(J)**

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